

**DIVISION BENCH                      ITEM NO.131**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No.13/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,**  
**HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,**  
**HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 29<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ATCG INDIA V/S REDCLIFFE LIFETECH PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Amit Gupta, PCS *: For Operational Creditor*

Sh. Ashwini Kumar, Adv. *: For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** At the request of Ld. Counsel representing the Corporate Debtor, the matter is adjourned for further hearing on 10<sup>th</sup> July, 2024.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**

***29<sup>th</sup> April, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*